

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 13

**C.P.(IB)1238/MB/2019**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **30.11.2022**

NAME OF THE PARTIES: **Dinesh S Shetty V/s Smit Hotels Pvt Ltd**

*Appearance (via video-conference):*

For the Applicant : Manoj Harit

For the Respondent : Yogesh B Dandekar

Section 7 of the IBC, 2016

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly,  
list this matter on Board on **08.12.2022**.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Akash

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)